

The Deputy Minister of Railways (Shri Shah Nawaz Khan): A statement is laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 87].

Central Godowns in Andhra Pradesh

1220. Shri M. V. Krishna Rao: Will the Minister of Food and Agriculture be pleased to state the stock position of foodgrains in the Central Godowns in Andhra Pradesh in the month of October, 1957?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): The following were the stocks of foodgrains towards the end of October, 1957:—

1. Visakhapatnam ..	7,617
2. Hyderabad ..	54,787
3. Kakinada ..	2,700

Anti-Corruption Organisation

1221. Shri M. V. Krishna Rao: Will the Minister of Railways be pleased to state the work done during 1956-57 by the anti-corruption organisation of the Southern Railway?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): During the year 1956-57, 130 cases of corruption and allied irregularities were discovered, 69 employees have been punished during the year 1956-57. The details of punishments inflicted are as shown below:—

Dismissal ..	1
Removal ..	5
Reduction ..	6
Withholding of increments ..	22
Other punishments ..	25

National Agricultural Credit Fund

1222. Shri Panigrahi: Will the Minister of Food and Agriculture be pleased to state:

(a) the amount of money sanctioned to the Government of Orissa from the National Agricultural Credit (long term operations) Fund for contribution to share capital of co-operative credit institutions;

(b) the amount of money advanced to the State Co-operative Bank of Orissa from the above Fund as medium-term loans; and

(c) the amount of money that has been drawn by the Government of Orissa and the State Co-operative Bank till October, 1957, from the amounts sanctioned by the Centre?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) Rs. 46.65 lakhs.

(b) Rs. 19.67 lakhs.

(c) In 1956-57, an amount of Rs. 6.28 lakhs by way of loan and Rs. 2.94 lakhs by way of subsidy was sanctioned to the State Government out of which the entire amount of loan and Rs. 2.93 lakhs from the amount of subsidy sanctioned were drawn by the State Government.

During the current year the Central Government have conveyed an allocation to the Government of Orissa of Rs. 13.90 lakhs, comprising Rs. 9.15 lakhs as loan and Rs. 4.75 lakhs as subsidy but not amount has yet been drawn by the State Government.

The Central Government do not sanction financial assistance direct to State Co-operative Banks.

वनस्पति

१२२३. श्रीमती मंगा देवी : क्या कृषि तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) वनस्पति की के निर्माण के लिये कितने प्रतिशत बिजली के तेल का प्रयोग किया जाता है ; और

(ख) १९५५ की तुलना में १९५६ में हममें कितनी प्रतिशत वृद्धि हुई है ?

कृषि उपमंत्री (श्री मो० वें० कृष्णन्ना) :
(क) १९५५ में ७.४ प्रतिशत और १९५६ में १६.३ प्रतिशत ।

(ख) ११.६ प्रतिशत ।